

**GOVERNMENT OF INDIA
MINISTRY OF CULTURE
LOK SABHA
UNSTARRED QUESTION NO. 1296
TO BE ANSWERED ON 6TH DECEMBER, 2021**

FUNDS TO STATES TO ORGANISE FAIRS AND FESTIVALS

1296. SHRI JUAL ORAM:

Will the Minister of CULTURE be pleased to state:

- (a) whether the Government is providing funds to the States to organize fairs and festivals and if so, the details thereof;
(b) whether the assistance is extended to the States to promote tribal culture also; and
(c) if so, the fund provided to different States during the last three years?

ANSWER

**MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH
EASTERN REGION
(SHRI G. KISHAN REDDY)**

- (a) No, Sir. State/ UT-wise funds are not released by the Ministry of Culture, Government of India to organize fairs and festivals.

The Ministry of Culture organizes National Level Festivals like Rashtriya Sanskriti Mahotsavs (RSMs) through its Zonal Cultural Centres (ZCCs) where a large number of artists from all over India are engaged to showcase their talents. Besides, RSMs, ZCCs also organize Regional Festivals alongwith other cultural activities/ programmes for promotion of culture every year as per their programme calendar. The grant-in-aid released to these ZCCs during the last five years for organizing their activities including Regional Festivals and RSMs is as under:

(Rs. in lakh)			
Sl. No.	Year	Amount released for organizing activities including Regional Festivals	Amount released for organizing RSMs
i.	2016-17	6085.07	2318.00
ii.	2017-18	4689.71	967.50
iii.	2018-19	5952.69	375.00
iv.	2019-20	5732.95	996.00
v.	2020-21	4009.38	694.68

- (b) & (c) Since 2007, Ministry of Tribal Affairs, Government of India is running a special scheme called Conservation cum Development Plan (CCD), meant for the 75 identified Particularly Vulnerable Tribal Groups (PVTG) in the Country. Under this centrally sponsored scheme, the grants are given to States and Union Territories inhabited by such tribal groups to ensure that along with development interventions, the culture of such communities is also preserved, protected and promoted. The Ministry allocates annual budgetary provision to the States/UTs where the PVTGs inhabit. Details of funds released to the State Governments during the last three years under the scheme of 'Development of PVTGs' are as under:

(Rs. in lakh)				
Sl. No.	Name of the State	2018-19	2019-20	2020-21
1	Andhra Pradesh	1837.00	3713.43	1245.51
2	Chhattisgarh	1051.50	1311.35	989.32
3	Gujarat	604.00	429.05	552.20
4	Jharkhand	3295.79	847.00	1777.29

5	Karnataka	460.00	1933.01	438.46
6	Kerala	0.00	0.00	88.00
7	Madhya Pradesh	7998.09	8064.89	2188.11
8	Maharashtra	1230.26	2510.00	1411.66
9	Manipur	1157.55	0.00	0.00
10	Odisha	3626.00	976.38	1202.00
11	Rajasthan	1008.00	968.10	968.00
12	Tamil Nadu	0.00	819.48	551.08
13	Telangana	533.00	538.50	1460.50
14	Tripura	789.53	1960.82	231.43
15	Uttar Pradesh	0.00	0.00	82.04
16	Uttarakhand	565.86	489.53	295.00
17	West Bengal	843.42	437.47	519.40
Total		25000.00	24999.00	14000.00

Further 27 Tribal Research Institutes (TRI) have been set up across the country with an objective to act as a think tank and become repository of information on tribal communities. Under the scheme "Support to TRIs", the Ministry of Tribal Affairs provides funds to TRIs for undertaking studies and documentation on life and culture of tribal communities including tribes of North East. TRIs have conducted documentation (Audio-Video, photos and documentation in written and published form) of indigenous knowledge systems practices, cultures and customs of the tribal communities. Details of funds released to the State Governments during the last three years under the Scheme of 'Support to Tribal Research Institutes' are as under:

(Rs. in lakh)

Sl. No.	State	2018-19	2019-20	2020-21
1	Andaman and Nicobar	99.00	0.00	0.00
2	Andhra Pradesh	749.58	500.00	455.00
3	Arunachal Pradesh	253.01	923.85	184.15
4	Assam	198.75	235.64	0.00
5	Chhattisgarh	504.49	0.00	0.00
6	Gujarat	0.00	1719.06	0.00
7	Himachal Pradesh	106.80	68.05	50.00
8	Jammu And Kashmir	97.00	308.84	206.51
9	Jharkhand	1211.83	1654.50	0.00
10	Karnataka	106.00	185.50	26.35
11	Kerala	401.25	0.00	0.00
12	Madhya Pradesh	738.34	0.00	447.00
13	Maharashtra	485.01	141.00	0.00
14	Manipur	530.11	877.00	0.00
15	Mizoram	564.36	1512.00	1178.22
16	Nagaland	825.00	275.00	0.00
17	Odisha	819.07	780.04	503.00
18	Rajasthan	214.00	0.00	8.89
19	Sikkim	194.50	82.50	144.00
20	Tamil Nadu	177.25	0.00	0.00
21	Telangana	454.00	557.25	375.75
22	Tripura	316.14	335.52	0.00
23	Uttar Pradesh	0.00	0.00	35.15
24	West Bengal	380.15	149.25	0.00
25	Meghalaya	574.35	0.00	0.00
26	Uttarakhand	0.00	693.00	2183.48
27	Goa	0.00	0.00	202.50
Total		10000.00	10998.00	6000.00

